

tional cases, where measures fail, the bank and financial institutions recall their loans and file recovery suits.

### **Investment Limit for Tiny Sector Units**

7156. SHRI MOHAN SINGH: Will the Minister of FINANCE be please to state:

(a) whether the investment limit for tiny units has been raised from Rs. 2 lakhs to Rs. 5 lakhs which may include loans as well as working capital;

(b) if so, the details thereof;

(c) whether in view of the raising of the investment limit for tiny sector, commercial banks would be eligible for 100 percent refinance from SIDBI to enlarge the flow of assistance for tiny sector for term loans as well as working capital ; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b). The Small Industries Development Bank of India (SIDBI) has reported that under the latest policy measures for small, tiny and village enterprises, the limit of investment to the plant and machinery in respect of tiny enterprises has inter-alia been increased from Rs. 2 lakhs to Rs. 5 lakhs irrespective of location of the unit. This limit pertains only to investment in plant and machinery and does not include working capital.

(c) and (d). With a view to accelerating the flow of assistance to tiny and small projects in the Small Scale Sector, the Small Industries Development Bank of India (SIDBI) has liberalised its reference scheme by raising the extent of refinance against terms loans granted by the commercial banks upto and including Rs. 5 lakh as per unit to 100% w.e.f. January 1, 1991. Moreover the

working capital granted by commercial banks would be in the nature of short term advances and such would not be covered under its refinances scheme.

### **Share Capital of Railways In Kerala State Road Transport Corporation**

7157. KODIKUNNIL SURESH: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government of Kerala has submitted any memorandum regarding share capital of the Railways in the Kerala State Road Transport Corporation; and

(b) if so, the reaction of the Union Government thereto and the amount given to the KSRTC by the Railways under this scheme?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No, Sir ,

(b) Does not arise in view of reply to (a) above.

[*Translation*]

### **Export of Iron Ore**

7158. SHRI SATYANARAYAN JATIYA: Will the Minister of COMMERCE be pleased to state:

(a) the existing policy and value pf export of iron and other metal ores;

(b) the quantity and the value of various ores exported during the last three years, country-wise ;

(c) whether the Government proposes to revise the existing export policy ;